

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 41/RP/2018
in Petition No. 165/GT/2017

Date: 24.1.2019

To,

Shri Anurag Bansal
HoD- Corporate Legal,
TATA Power Delhi Distribution Limited,
NDPL house, Hudson Lines,
Kingsway Camp, Delhi- 110009

Sir,

Subject: Petition seeking review of order dated 5.9.2018 in Petition No. 165/GT/2017 regarding approval of tariff of Koteshwar Hydroelectric project (400 MW) for the period from 1.4.2011 to 31.3.2014

Ref: Your letter dated 17.1.2019

With reference to your letter dated 17.1.2019 on the above mentioned subject, I am directed to inform that your request for filing reply has been considered and time to file the same has been granted till **28.1.2019** with copy to Petitioner, who shall file its rejoinder, if any, by **4.2.2019**. No further extension of time shall be entertained for any reason.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. THDC India Limited